

**SENIOR CIVIL JUDGE,LINGSUGUR**  
**Lakshmikanth Janakiram Miskin**  
**SENIOR CIVIL JUDGE,LINGSUGUR**  
**Cause List Date: 10-12-2020**

<b>Sr. No.</b>	<b>Case Number</b>	<b>Timing/Next Date</b>	<b>Party Name</b>	<b>Advocate</b>
<b><u>03:00-04:00 PM</u></b>				
1	M.V.C. 545/2018 (ARGUMENTS)		Bheemanagouda S/o Sangangouda Police Patil <b>Vs</b> Amarappa S/o Siddagundappa Nagoor	Prabhugouda S Kanasavi
<b>OBJECTIONS TO IAs</b>				
2	O.S. 94/2020 (FIRST HEARING) IA/1/2020		Smt. Mamatazbequm D/o Khasimsab <b>Vs</b> Sangappa S/o Mallappa Dholer	Dadesab H Mudgal
3	M.V.C. 96/2017 (ARGUMENTS)		Gowramma W/o Pampapathi <b>Vs</b> Sanganbasappa S/o Sharanappa	BASAVARAJ BAPPUR
4	M.V.C. 550/2018 (ARGUMENTS)		Rajugouda alias Rajangouda S/o Basappa Bhavikatti <b>Vs</b> Amarappa S/o Siddagundappa Nagoor	Prabhugouda S Kanasavi
5	R.A. 27/2019 (ARGUMENTS) IA/1/2019 IA/2/2019		Dasappa S/o Durugappa Gurikar <b>Vs</b> Gundappa S/o Basanagouda Gurikar	Sharanabasva G Pattanshetty
6	M.V.C. 283/2019 (JUDGEMENT)		Hemanth S/o Gundappa Chouhan <b>Vs</b> The Divisional Controller NEKRTC Raichur	S.PRABHU GOUDA KANASAVI
7	M.C. 7/2020 (JUDGEMENT)		Hanumanta S/o Ayyappa Marlar <b>Vs</b> NIL	M.KUPPANNA
<b><u>11:00-01:00 PM</u></b>				
8	M.V.C. 411/2018 (ISSUES)		Haseena Begum W/o Husensab <b>Vs</b> Amarappa S/o Yamanapa	Pampapathi Linganna R
9	M.V.C. 12/2020 (ISSUES)		Honnurapp S/o Mareppa <b>Vs</b> Earanna S/o Narayanappa	S.PRABHU GOUDA KANASAVI
10	M.V.C. 18/2020 (ISSUES)		Dyamanna S/o Yamanappa <b>Vs</b> Amaresh Balabhovi S/o Basappa	S.PRABHU GOUDA KANASAVI
11	M.V.C. 58/2017 (EVIDENCE)		Hanumantha alias Hanumappa S/o Hanumanthappa <b>Vs</b> Huvanna S/o Somale nayak	S.PRABHU GOUDA KANASAVI
12	M.V.C. 265/2018 (EVIDENCE)		Amaresh S/o Dandayya <b>Vs</b> Sharanappa S/o Pamapatheppa	Nagaraj G Yeligar

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13	M.V.C. 329/2018 (EVIDENCE)		Kuppanna S/o Sharanappa <b>Vs</b> Abdul Ghapur S/o Hussain Sab	S.D.Kalmesh
14	M.V.C. 432/2018 (EVIDENCE)		Koripalli Radha Krishnamma alias K Radhakrishnama W/o Late. K.Venkatarao Choudhary <b>Vs</b> Rajender Singh S/o Avtarsingh	M.Govinda
15	M.V.C. 548/2018 (EVIDENCE)		Yamunabi alias Yamunamma W/o Chandsab alias Chandusab <b>Vs</b> V Muruli Mohan Reddy S/o V.Munishekhar Reddy	Prabhugouda S Kanasavi
16	M.V.C. 552/2018 (EVIDENCE)		Goudappa S/o Kariayappa <b>Vs</b> Ms.Platicon Construction Co.	Prabhugouda S Kanasavi
17	M.V.C. 276/2019 (EVIDENCE)		Bhimabai D/o Gangadhar <b>Vs</b> Ashok S/o Prabhakar	Hajibaba
18	M.V.C. 455/2019 (EVIDENCE)		N.Venkateshwaralu S/o Sitaramayya <b>Vs</b> Ganghadharappa S/o Basamma	M.S.Patil
<b>CLAIMANTS EVIDENCE</b>				
19	ECA 39/2014 (EVIDENCE)		Basavaraj So Amaregouda <b>Vs</b> Shekarayyaswamy So Siddalingayya Swamy	N Ramanagouda Advocate
20	M.V.C. 63/2017 (EVIDENCE)		Rehamandulisab alias Dulisab S/o Modin Sab Mujavar <b>Vs</b> Shivanand S/o Veerabhadrappa Jeedi	S.PRABHU GOUDA KANASAVI
21	M.V.C. 386/2017 (EVIDENCE)		Hanumantha S/o Kariyappa Kambali <b>Vs</b> Ramappa.D S/o Dakappa Chowhan	S.PRABHU GOUDA KANASAVI
22	M.V.C. 175/2018 (EVIDENCE)		Revanna Siddappa S/o Basappa Kuntoji <b>Vs</b> Royal Sundaram Alliance Insurance Co.Ltd.,	A.NAGAPPA
23	M.V.C. 460/2018 (EVIDENCE)		Hullappa S/o Durugappa Yammi <b>Vs</b> Sanganagodua S/o Bheemanagouda Biradar	Nagaraj.G.Yeligera

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24	M.V.C. 466/2018 (EVIDENCE)		Earappa S/o Durgappa Yemmi <b>Vs</b> Sanganagouda S/o Bheemanagouda Birdar	Nagaraj.G.Yeligera
25	M.V.C. 467/2018 (EVIDENCE)		Renuka W/o Nagappa Yeemi <b>Vs</b> Sanganagouda S/o Bheemanagouda Biradar	Nagaraj.G.Yeligera
26	M.V.C. 551/2018 (EVIDENCE)		Basanagouda S/o Balangouda <b>Vs</b> Sanganagouda S/o Balanagouda	Prabhugouda S Kanasavi
27	M.V.C. 52/2019 (EVIDENCE)		Hulagappa S/o Ramanna Kurubar <b>Vs</b> Amaresh S/o Sharanappa Hullur	C.K.BASAVARAJ NAYAK
28	M.V.C. 137/2019 (EVIDENCE)		Neelamma @ Neela W/o Ashok <b>Vs</b> The Divisional controller NEKRTC, Raichur Division	NAGARAJ YALIGAR
29	ECA 4/2019 (EVIDENCE)		Devareddy S/o Hanamantha <b>Vs</b> Durgappa S/o Dundappa	NAGARAJ YALIGAR
30	M.V.C. 378/2019 (EVIDENCE)		Smt Shankamma W/o Aneka aliyas Anekappa <b>Vs</b> Syed Khaleem S/o Syed Mustafa aliyas Syed Mustayya	Srinivas Bedi
31	M.V.C. 556/2019 (EVIDENCE)		Hanumantha S/o Manappa <b>Vs</b> Raghavendra S/o Shivasangappa	MALLAPPA KURAHATTI
32	M.V.C. 177/2020 (EVIDENCE)		Naveen Hiremath.G. S/o guruswamy Hiremath <b>Vs</b> Basavaraj S/o Basavalingappa	G. NAGARAJ YALIGAR
<b>CROSS EXAMINATION OF PW</b>				
33	O.S. 27/2019 (EVIDENCE) IA/1/2019		Dodda Narasareddy S/o Ramachandrappa Munnur <b>Vs</b> Irannareddy s/o Ramachandrappa Munnur	Hanumantappa
34	O.S. 92/2020 (EVIDENCE) IA/1/2020		Gandhari W/o Manjushyam R <b>Vs</b> Mamata W/o Prashant Alavandi	K.MOHAMMAD HABEEB SETH
<b>EXPARTE EVIDENCE</b>				
35	M.V.C. 107/2018 (EVIDENCE)		Somappa S/o Hanumappa <b>Vs</b> Adappa S/o Ambrappa Yaradoni	Nagaraj.G.Yeligar

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36	M.V.C. 37/2019 (EVIDENCE)		Linganagouda S/o Thimmangouda Mali Patil <b>Vs</b> Srinivas Madiva S/o Gangappa Madivalar	SHIVARAJ PATIL
37	O.S. 73/2020 (EVIDENCE)		Suresh S/o Mallappa Sajjan <b>Vs</b> Mallappa S/o Totappa Sajjan	S.D.Kalmat
<b>Cases listed below are adjourned due to Covid 19</b>				
38	ECA 4/2017 (SUMMONS)	<b>28-01-2021</b>	Govinda S/o Mudukappa <b>Vs</b> Mallappa S/o Agarappa Urf Hagarappa Pujari	
39	M.V.C. 547/2018 (SUMMONS)	<b>28-01-2021</b>	Nagaraj S/o Shankrappa Chukankatti <b>Vs</b> Amaresh S/o Shankrappa	Prabhugouda S Kanasavi
40	M.V.C. 275/2019 (SUMMONS)	<b>28-01-2021</b>	Durgamma W/o Yallappa <b>Vs</b> Dinesh Nayak	Hajibaba
41	O.S. 128/2019 (SUMMONS)	<b>28-01-2021</b>	Sabamma W/o Late Narayanappa <b>Vs</b> Narayanappa S/o Ramchandrappa Ilger2	K.CHANDRASHEKHAR
42	M.V.C. 426/2019 (SUMMONS)	<b>28-01-2021</b>	Rangamma W/o Late. Mariappa @ Mareppa <b>Vs</b> Yallappa S/o Mukkanna	Nagaraj Yeligar
43	M.V.C. 427/2019 (SUMMONS)	<b>28-01-2021</b>	Saraswathi W/o Shyamsundar <b>Vs</b> Yallappa S/o Mukkanna	Nagaraj Yeligar
44	M.V.C. 547/2019 (SUMMONS)	<b>28-01-2021</b>	Channappa S/o Bheemappa <b>Vs</b> Raghavendra S/o Shivasangappa	MALLAPPA KURAHATTI
45	M.V.C. 570/2019 (SUMMONS)	<b>28-01-2021</b>	Shamidabi aliyas Dawalabi W/o Ramzansab Yalbunchi <b>Vs</b> Sangappa S/o Shiriyappa Naduvanamani	N.S.Shivanagi
46	M.V.C. 575/2019 (SUMMONS)	<b>28-01-2021</b>	Kirankumar S/o Yallappa <b>Vs</b> Buddibaba S/o Abdul Nabi	V.Somashekhar Maski
47	M.V.C. 576/2019 (SUMMONS)	<b>28-01-2021</b>	Ravikumar S/o Andanappa Laddi <b>Vs</b> Buddibaba S/o Abdul Nabi	V.Somashekhar
48	M.V.C. 577/2019 (SUMMONS)	<b>28-01-2021</b>	Sameer S/o Murthujasab <b>Vs</b> Yamanappa S/o Bheemappa	V.Somashekhar

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49	M.V.C. 578/2019 (SUMMONS)	<b>28-01-2021</b>	Ravikumar S/o Andanappa Laddi <b>Vs</b> Buddibaba S/o Abdul Nabi	V Somashekhar
50	M.V.C. 594/2019 (SUMMONS)	<b>28-01-2021</b>	Hemawwa W/o Shekharappa <b>Vs</b> Jagnatha S/o Revappa	V.Somashekhar Maski
51	M.V.C. 595/2019 (SUMMONS)	<b>28-01-2021</b>	Chandappa S/o Hanumappa <b>Vs</b> Shivananda S/o Balappa	V.Somashekhar Maski
52	M.V.C. 596/2019 (SUMMONS)	<b>28-01-2021</b>	Babusab S/o Rahemansab <b>Vs</b> Ramappa S/o Tippanna Rathod	V.Somashekhar Maski
53	M.V.C. 599/2019 (SUMMONS)	<b>28-01-2021</b>	Gaddemma W/o Gaddeppa Darenna <b>Vs</b> Sharanappa S/o Mallappa Mannal	C.M.Aski
54	M.V.C. 600/2019 (SUMMONS)	<b>28-01-2021</b>	Mallamma W/o Basavaraj <b>Vs</b> Durgappa S/o Nagappa Talavar aliyas Peddar	C.M.Aski
55	M.V.C. 11/2020 (SUMMONS)	<b>28-01-2021</b>	Suresh S/o Nagayya <b>Vs</b> Eranna S/o Narayanappa Chuncha	S.PRABHU GOUDA KANASAVI
56	M.V.C. 62/2020 (SUMMONS)	<b>28-01-2021</b>	Sri.Sharanabasava aliyas Sharanabasappa S/o Kurugodappa <b>Vs</b> Sri.ALEXIS C.K. S/o C.C.Kuruvilla	BASAVARAJ BAPPUR
57	O.S. 67/2020 (SUMMONS) IA/1/2020	<b>28-01-2021</b>	Smt. Nagamma aliyas Nagamani W/o Thathaiah, <b>Vs</b> Venkoba S/o Lachamappa Vaddar	Raghavendra Rao Mutalik
58	M.V.C. 171/2020 (SUMMONS)	<b>28-01-2021</b>	Renuka R aliyas Renukamma W/o Channabasava aliyas Channabasava Reddy <b>Vs</b> Santosh Mandal S/o Pankal Mandal	SHEKHARAPPA.H.
59	O.S. 145/2020 (SUMMONS) IA/1/2020	<b>28-01-2021</b>	Shamid Sab Dead by his Lrs. 1. Banu bi W/o Late Shamid Sab <b>Vs</b> Modin Sab S/o Late Nabi Sab	Dadesab H Mudgal
60	M.V.C. 138/2019 (NOTICE)	<b>28-01-2021</b>	Sharanabasava S/o Veersh <b>Vs</b> Ramesh S/o Somappa	Srinivas Bedi

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61	M.V.C. 139/2019 (NOTICE)	<b>28-01-2021</b>	Basavaraj S/o Komareppa <b>Vs</b> Ramesh S/o Somappa	Srinivas Bedi
62	ECA 6/2019 (NOTICE)	<b>28-01-2021</b>	Kailasheebai W/o Jhabarsingh <b>Vs</b> Kasliwala Trucking Pvt Ltd Indoor Madhyapradesh	NAGARAJ YALIGAR
63	M.V.C. 15/2020 (NOTICE)	<b>28-01-2021</b>	Mallappa S/o Hanumappa Nandihal <b>Vs</b> Dr Venkatesh Desayi S/o Amlappa Desayi	S.PRABHU GOUDA KANASAVI
64	M.V.C. 66/2020 (NOTICE)	<b>28-01-2021</b>	Sri Hussainappa S/o Rajappa <b>Vs</b> Mariyappa S/o Huchappa	J.RAYAPPA Advocate Sindhaur
65	M.V.C. 67/2020 (NOTICE)	<b>28-01-2021</b>	Mallikarjun S/o Shivalingappa <b>Vs</b> Babu Biradar S/o Subbanna Biradar	K.Ameer Hussain
66	M.V.C. 68/2020 (NOTICE)	<b>28-01-2021</b>	Sharanabasava S/o Kalappa <b>Vs</b> Babu Biradar S/o Subbanna Biradar	K.Ameer Hussain
67	ECA 3/2020 (NOTICE)	<b>28-01-2021</b>	Ningamma W/o Late Hanumanth <b>Vs</b> M.S. Welcome Enterprise Owner of Lorry Brg. Reg.No. KA-53,- -7972 Hoskote Bangalore Rural	NAGARAJ YALIGAR
68	EX 31/2020 (NOTICE)	<b>28-01-2021</b>	Rajasab S/o Badesab <b>Vs</b> The Land Acquisition officer/The Assistant Commissioner Lingasugur Dist Raichur	NAGARAJ YALIGAR
69	EX 32/2020 (NOTICE)	<b>28-01-2021</b>	Yankappa S/o Rudrappa <b>Vs</b> The Assisatant Commissioner/LAO Lingasugur Tq. Lingasugur Dist. Raichur	NAGARAJ YALIGAR
70	M.V.C. 524/2017 (HEARING)	<b>28-01-2021</b>	Shamid Ali S/o Late.Murtujasab <b>Vs</b> Siddanagouda S/o Veerangouda Police Patil	K.AMEER HUSSAIN
71	ECA 2/2018 (HEARING)	<b>28-01-2021</b>	Amaramma W/o Durgappa <b>Vs</b> Prabhu S/o Basappa	Venkoba Desai

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		<b>03:00-04:00 PM</b>		
1	Crl.Misc. 633/2020 (SUMMONS)		Paravinbegum W/o Jakeer Hussain <b>Vs</b> Jaker Hussain S/o Nabisab Choudri	Habeeb Seth
2	Crl.Misc. 634/2020 (NOTICE)		Mallappa S/o Adappa <b>Vs</b> The Chief Officer and Register Birth and Death TMC Maski.	Balraj S Manamatti
3	Crl.Misc. 635/2020 (NOTICE)		Mallappa S/o Adappa <b>Vs</b> The Chief Officer and Register Birth and Death TMC Maski.	Balraj S Manamatti
4	Crl.Misc. 652/2020 (ORDERS)		Abdul Rahiman S/o Hussainsab <b>Vs</b> The Tahasildar and Registrar Birth and Death Tahasil office Lingasugur	Kemappa S/o Lalappa

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<b><u>03:00-04:00 PM</u></b>				
1	O.S. 221/2011 (ARGUMENTS)		DURGAPPA <b>Vs</b> YANKAPPA	
2	O.S. 128/2017 (ARGUMENTS) IA/2/2017 IA/1/2017		The Hutti Gold Mines Company Limited <b>Vs</b> Hutti Gold Mines Staff and Works Union, Hutti	
3	O.S. 77/2012 (ORDERS)		PADMA <b>Vs</b> ADEPPA	
<b><u>11:00-01:00 PM</u></b>				
4	O.S. 119/2019 (SUMMONS)		Shanwaz S/o Kasim <b>Vs</b> Shamsuddin Khaji S/o Moinuddin Khaji	ASHIQ AHMED
5	O.S. 222/2016 (A.D.R.)		Neelamma W/o Mallappa Jeer <b>Vs</b> Kariyappa S/o Lingappa Harijan	Basavanthgouda Shankargouda Ramanagoudar
6	O.S. 133/2012 (SUMMONS)		MOHAMMED IBRAHIM <b>Vs</b> CHIEF OFFICER	
7	O.S. 35/2014 (SUMMONS)		Rangappa So Gundappa <b>Vs</b> Shivarayappa So Adappa	K. Bhashumiya Advocate
8	O.S. 25/2017 (SUMMONS)		PRAGATHI KRISHNA GRAMIN BANK, Branch Mudgal <b>Vs</b> Mahantamma D/o Pampangouda Patil	
9	FDP 3/2017 (SUMMONS)		Hanumappa S/o Amarappa <b>Vs</b> Gyanappa S/o Amarappa, Dead through L.Rs	A.NAGAPPA
10	O.S. 31/2018 (SUMMONS)		Lakshmidevi W/o Mariyappa <b>Vs</b> Parvathi Bai W/o Nagappa Puned	Rajashekhar
11	FDP 8/2018 (SUMMONS)		Nagamma W/o Masigeppa <b>Vs</b> Devamma S/o Hanumappa	Sharanabasava G Pattanshetty
12	FDP 11/2018 (SUMMONS)		Amarawwa W/o Hanumappa <b>Vs</b> Mallappa S/o Kalappa	K.K.VISHWANATH
13	O.S. 71/2019 (SUMMONS) IA/1/2019		Megha D/o Basalingappa <b>Vs</b> Durgamma W/o Rudrappa	Bhupangouda V Patil
14	O.S. 75/2019 (SUMMONS)		Lasagiri alias Lasagiriappa S/o Late Thavarappa <b>Vs</b> Shivappa S/o Ramappa	K.CHANDRASHEKHAR



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15	O.S. 7/2020 (SUMMONS) IA/1/2020		Amaresh S/o Shivappa <b>Vs</b> Shivappa S/o Lalappa	Somaleppa Rathod
16	O.S. 17/2020 (SUMMONS) IA/1/2020		Murtheppa S/o Durgayya Dinni <b>Vs</b> Nagappa S/o Shivappa	K.K.VISHWANATH
17	O.S. 25/2020 (SUMMONS)		Shankarayya S/o Late.Sangayya <b>Vs</b> Shantayya S/o Late Sangayya	K.CHANDRASHEKHAR
18	O.S. 65/2020 (SUMMONS) IA/1/2020		Yallamma W/o.Shivappa <b>Vs</b> Nagamma W/o.Hanumanta	ASHIQ AHMED
19	O.S. 113/2020 (APPEARANCE OF PARTY)		Mallamma W/o Ningappa <b>Vs</b> Basappa S/o Hanamappa	Prahladachar Diggavi
20	O.S. 85/2012 (HEARING)		VASU <b>Vs</b> RAGHAVENDRACHAR	
21	O.S. 99/2014 (HEARING) IA/1/2014		Shameenabhanu <b>Vs</b> Khajapatel	K.K.Vishwanath, Advocate, Lingasugur.  AMARESH.C.PATIL
22	O.S. 315/2014 (HEARING) IA/1/2014		Khajapashya So Mohammad Alam Uddan <b>Vs</b> Neelappa So Maharudrappa Kambar	V.SHIVALINGAPPA  Mutalik Raghvendra Rao
23	O.S. 93/2017 (HEARING) IA/1/2017		Soumayashree W/o Anil Basude <b>Vs</b> Anil S/o Nagendrasa Basude	Mutalik Raghvendra Rao
24	O.S. 148/2017 (A.D.R.)		Pragathi Kirshna Gramin Bank branch Mudugal irs branch magager Mahadevappa S/o Melagireppa <b>Vs</b> Sanna Hussainappa S/o Duragappa	Venkatesh Mutalik
25	O.S. 96/2012 (EVIDENCE)		SRIDHAR <b>Vs</b> MUTTANNA	
26	O.S. 141/2014 (EVIDENCE)		Shivappa So Neelappa <b>Vs</b> Neelappa So Bheemappa Guddad	Hanumantappa G Advocate
<b>PLNTF EVIDENCE</b>				
27	O.S. 118/2017 (EVIDENCE) IA/1/2017		Ningappa S/o Manappa <b>Vs</b> Sharanappa S/o Manappa	H.MUDAKAPPA
28	O.S. 94/2014 (ARGUMENTS) IA/1/2014		Annapurna <b>Vs</b> Manjunath	Hanumanthappa.G.Advocate, Lingasugur

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29	O.S. 255/2014 (ARGUMENTS) IA/1/2014		Vikar Ahmed Urf Navab So Nisar Ahmed <b>Vs</b> Hanumantappa So Hulagappa Bandivaddar	M R Advocate
30	O.S. 127/2016 (EVIDENCE)		Venkatesh son of Rangappa Raj Ratagiri <b>Vs</b> Goudamma wife of Rangappa Raj Ratanagiri	MANAPPA,S,
31	O.S. 85/2010 (ARGUMENTS)		AMARAPPA <b>Vs</b> RAJA LINGARAJA NAYAKI	S.K.PUROHIT
32	O.S. 99/2016 (ARGUMENTS)		Abdul Khadar <b>Vs</b> Abdulla Mosin	ASHIQ AHMED
33	O.S. 92/2014 (JUDGEMENT)		Hanumawwa <b>Vs</b> Amarappa	MD.H.Advocate, Lingasugur
<b>Cases listed below are adjourned due to Covid 19</b>				
34	EX 13/2015 (SUMMONS)	<b>09-02-2021</b> <b>(11:00-01:00 PM)</b>	Neelamma Wo Amaresh <b>Vs</b> Amaresh So Basanna Anagadi	V.SHIVALINGAPPA
35	O.S. 63/2019 (HEARING) IA/1/2019 IA/2/2019	<b>09-02-2021</b> <b>(11:00-01:00 PM)</b>	Lakshmibai alias Lakshmi W/o Late. Nagappa <b>Vs</b> Vijayalakshmi W/o Nagappa	Nagaraj Gasti
36	EX 9/2020 (SUMMONS)	<b>09-02-2021</b>	Amarayya S/o Siddayya <b>Vs</b> H.Hanamanthappa S/o Sangappa	ASHIQ AHMED
37	EX 17/2020 (SUMMONS)	<b>09-02-2021</b>	Siddanna S/o Siddaramappa <b>Vs</b> Hema W/o Veeresh	S K Kota
38	EX 7/2018 (NOTICE)	<b>09-02-2021</b>	Hanamanta W/o Mudukappa Yalagatter <b>Vs</b> Honnappa S/o Malappa Kavital	NANDESH
39	EX 19/2020 (NOTICE)	<b>09-02-2021</b>	Veeranagouda S/o Veerabhadrapappa <b>Vs</b> Sardar Hussain S/o Jafar Hussain	Bhupangouda V Patil
40	EX 13/2020 (APPEARANCE OF PARTY) IA/1/2020	<b>09-02-2021</b>	Vijayalaxmi W/o Mallikarjunswamy <b>Vs</b> B. Vitalrao S/o Idreshrao	Venkappacharya Joshi
41	EX 15/2014 (ORDERS)	<b>09-02-2021</b>	Shivamma Wo Hiroji <b>Vs</b> Samshadabegum Wo Maheboobsab	G Krishna Naik Advocate

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<b>Sr. No.</b>	<b>Case Number</b>	<b>Timing/Next Date</b>	<b>Party Name</b>	<b>Advocate</b>
42	O.S. 7/2017 (EVIDENCE) IA/1/2017	<b>09-02-2021</b>	Smt. Hanumavva W/o Chandrabhat <b>Vs</b> Tirumalrao S/o Hanumanthrao	Mutalik Raghvendra Rao

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<b>03:00-04:00 PM</b>				
1	C.C. 101/2014 (SUMMONS)		The PSI Lingasugur Police Station <b>Vs</b> Yamanappa	APP
2	C.C. 96/2017 (SUMMONS)		Lingasugur PS <b>Vs</b> Devamma and another	
3	C.C. 639/2017 (SUMMONS)		Lingasugur PS <b>Vs</b> Amarappa S/o Ayyalappa	
4	C.C. 48/2018 (NOTICE)		Lingasugur PS <b>Vs</b> Hanumantha S/o Mahadevappa	
5	CrI.Misc. 1054/2020 (NOTICE) IA/1/2020		SHAINAJA BEGUM w/O RAHIL MAHALDAR <b>Vs</b> Rahil S/o Usmanmohammed Mahaladar	ASHIQ AHMED
6	CrI.Misc. 1055/2020 (NOTICE) IA/1/2020		Sameena Begum W/o Shoaib Bepari <b>Vs</b> Shoaib S/o Syed Sab Bepari	ASHIQ AHMED
7	C.C. 420/2018 (EVIDENCE)		Lingasugur PS <b>Vs</b> Ramesh S/o Pomappa Chavan	
8	C.C. 24/2019 (FRAMING OF CHARGE OR PLEA)		Lingasugur PS <b>Vs</b> Shekrappa S/o Narayanappa Jadhav	
9	C.C. 829/2016 (EVIDENCE)		Lingasugur PS <b>Vs</b> Eranna S/o Narasappa Kattimani	
<b>Cases listed below are adjourned due to Covid 19</b>				
10	C.C. 759/2020 (APPEARANCE OF ACCUSED)	<b>08-02-2021</b>	Lingasugur PS <b>Vs</b> Vijaykumari D/o Sundarrao	APP
11	C.C. 770/2020 (APPEARANCE OF ACCUSED)	<b>08-02-2021</b>	Mohammed Sab S/o.Bandgi Sab Bhavikatti <b>Vs</b> Hydera Ali S/o.Ismailsab Marol	Abdul S.Samad A.Zartargar
12	C.C. 566/2017 (EVIDENCE)	<b>08-02-2021</b>	Lingasugur PS <b>Vs</b> Venkatesh S/o Kubanna	

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<b>Sr. No.</b>	<b>Case Number</b>	<b>Timing/Next Date</b>	<b>Party Name</b>	<b>Advocate</b>
13	C.C. 230/2018 (EVIDENCE)	<b>08-02-2021</b>	Lingasugur PS <b>Vs</b> Amaresh S/o Mallappa Kakkeri	
14	C.C. 607/2018 (EVIDENCE)	<b>08-02-2021</b>	Lingasugur PS <b>Vs</b> Hulagappa S/o Yamanappa Pujari	
15	C.C. 699/2018 (EVIDENCE)	<b>08-02-2021</b>	Forest Department Gurgunta <b>Vs</b> Mallappa S/o Somalingappa	
16	C.C. 68/2015 (ARGUMENTS)	<b>08-02-2021</b>	Sharanagouda Patil So Amaregouda Patil <b>Vs</b> Veeranagouda Patil So Linganagouda Bayyapur	APP

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<b><u>11:00-01:00 PM</u></b>				
1	O.S. 8/2020 (APPEARANCE OF PARTY)		Karnataka Gramina Bank, BR- Lingasugur <b>Vs</b> Veeramma Mulimani W/o Veerannagouda	Mutalik Raghvendra Rao
2	O.S. 84/2020 (APPEARANCE OF PARTY) IA/1/2020		Basavaraj S/o Yamanappa <b>Vs</b> Samappa S/o Dharmappa	Mutalik Raghvendra Rao
3	O.S. 98/2020 (APPEARANCE OF PARTY) IA/1/2020 IA/2/2020		Smt. Gouramma W/o Chandrashekar Sarjapur <b>Vs</b> Nityashree @ Ashwini W/o Dr.Mallikarjun Sarjapur	Mutalik Raghvendra Rao
4	P and SC 3/2020 (APPEARANCE OF PARTY) IA/1/2020		Peer Mahammad S/o Lalsab <b>Vs</b> All Concerned	NAGARAJ YALIGAR
5	O.S. 80/2020 (HEARING) IA/1/2020		Husensab S/o Late Khajahussainsab Dongri <b>Vs</b> Rahimatbhi W/o Imamsab Dongri	K.CHANDRASHEKHAR
6	O.S. 223/2016 (EVIDENCE) IA/1/2016		Holemma W/o Duragappa Harijana <b>Vs</b> Bheemamma W/o Mariduragappa Harijana	S.PRABHU GOUDA KANSAVI
7	O.S. 100/2019 (EVIDENCE)		Gudusab S/o Mahaboobsab <b>Vs</b> Karunanidi S/o Ashirwadam	K.BASHUMIYA
8	O.S. 142/2013 (ARGUMENTS)		Siddamma <b>Vs</b> Parmayya	Manappa S. Valmiki
9	O.S. 264/2014 (ARGUMENTS) IA/1/2014		Vinay Kumar So Shankarappa Phoolbhavi <b>Vs</b> Lingappa Marol Chief Secretary Thaluka Halumath Abhivruddi Samithi, Lingasugur	M R Advocate
10	O.S. 128/2020 (HEARING) IA/1/2020		Yankamma W/o Rudrappa <b>Vs</b> Rudrappa S/o Erappa	Prahladachar Diggavi
<b>Cases listed below are adjourned due to Covid 19</b>				
11	P and SC 2/2020 (APPEARANCE OF PARTY)	<b>18-01-2021</b>	Amaregouda S/o Hanamanagouda <b>Vs</b> All concerned	Amaresh kore

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<b>Sr. No.</b>	<b>Case Number</b>	<b>Timing/Next Date</b>	<b>Party Name</b>	<b>Advocate</b>
12	FDP 3/2007 (HEARING)	<b>18-01-2021</b>	G.SATYANARAYANA <b>Vs</b> RAJASHEKHARAYYA	
13	O.S. 123/2010 (HEARING)	<b>18-01-2021</b>	GANGAYYA <b>Vs</b> CHANDRASHEKHARAYYA	RAJASHEKAR
14	O.S. 273/2012 (HEARING)	<b>18-01-2021</b>	DODDAPPA <b>Vs</b> KHAIRANA BEGUM	
15	O.S. 289/2012 (HEARING)	<b>18-01-2021</b>	GANGAYYA <b>Vs</b> CHANDRASHEKHARAYYA	
16	O.S. 161/2012 (ARGUMENTS)	<b>18-01-2021</b>	SANGAPAPA <b>Vs</b> VIRANGAPPA	
17	O.S. 236/2014 (ARGUMENTS) IA/1/2014	<b>18-01-2021</b>	Kanakappa So Durugappa <b>Vs</b> Amarappa So Yankappa Police Goud	Shankargouda G Advocate
18	O.S. 73/2015 (ARGUMENTS) IA/1/2015	<b>18-01-2021</b>	Durgamma Wo Adappa Kakkeri <b>Vs</b> Basappa So Siddappa Kakkeri	Mutalik Raghvendra Rao
19	O.S. 115/2016 (ARGUMENTS) IA/1/2016	<b>18-01-2021</b>	Giriyamma <b>Vs</b> Durgappa	Mutalik Raghvendra Rao
20	O.S. 82/2017 (ARGUMENTS) IA/1/2017	<b>18-01-2021</b>	Adivemma W/o Yallappa Sunagara <b>Vs</b> Yallappa S/o Malleshappa Sunagara	M.KUPPANNA
21	O.S. 147/2017 (ARGUMENTS) IA/1/2017	<b>18-01-2021</b>	Gyanappa S/o Irappa <b>Vs</b> Rayappa S/o Gyanappa Holyachi	K.CHANDRASHEKHAR

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<b>Sr. No.</b>	<b>Case Number</b>	<b>Timing/Next Date</b>	<b>Party Name</b>	<b>Advocate</b>
<b>03:00-04:00 PM</b>				
1	C.C. 544/2019 (EVIDENCE)		Excise PS Lingasugur <b>Vs</b> Thippanna S/o.Narayan Naik	Govt PP Lingasugur
2	C.C. 318/2015 (ARGUMENTS)		The Hutti PS <b>Vs</b> Gurubasayya So Channaveerayya Kallimath	APP
3	C.C. 950/2010 (APPEARANCE OF ACCUSED)		SERICULTURE DEPARTMENT STATE <b>Vs</b> PRAVEEN.K.	
4	P.C.R. 26/2018 (APPEARANCE OF ACCUSED)		Mines and Minerals Department, Station area Raichur <b>Vs</b> Santhosh S/o Vijay Nayak	
5	C.C. 537/2018 (APPEARANCE OF ACCUSED)		Hutti PS <b>Vs</b> Gangamma W/o Basavaraj	
6	C.C. 296/2019 (APPEARANCE OF ACCUSED)		Mudgal PS <b>Vs</b> Mohd. Ismail S/o Tajuddin	
7	C.C. 107/2020 (APPEARANCE OF ACCUSED)		Mudugal Police Station <b>Vs</b> Nagappa S/o.Hanumappa R/o.Kachapur	Govt APP Lingasugur
8	C.C. 125/2020 (APPEARANCE OF ACCUSED)		Mudugal Police Station <b>Vs</b> Chandragouda S/o.Amaregouda Malipatil	Govt APP Lingasugur
9	C.C. 126/2020 (APPEARANCE OF ACCUSED)		Sri.Doddappa J. PSI, Mudugal Police Station <b>Vs</b> Veeran Gouda S/o.Goudareddappa	Govt APP Lingasugur Rudrappa Mallappa Yaligar
10	C.C. 344/2020 (APPEARANCE OF ACCUSED)		Mudgal PS <b>Vs</b> Alluhussain S/o Bheemanna Mulimani	APP
11	C.C. 399/2020 (APPEARANCE OF ACCUSED)		Mudgal PS <b>Vs</b> Chandrashekar S/o Sanganabasappa Navi	APP
12	C.C. 493/2020 (APPEARANCE OF ACCUSED)		Mudgal PS <b>Vs</b> Raghavendra S/o Devappa Rathod	APP
13	C.C. 495/2020 (APPEARANCE OF ACCUSED)		Mudgal PS <b>Vs</b> Amaresh S/o Umaleppa	APP



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14	C.C. 497/2020 (APPEARANCE OF ACCUSED)		Mudgal PS <b>Vs</b> Raghu S/o Gyanappa Avali	APP
15	C.C. 716/2020 (APPEARANCE OF ACCUSED)		Mudgal PS <b>Vs</b> F Arook S/o Kamarsab	APP
16	C.C. 794/2020 (APPEARANCE OF ACCUSED)		Mudgal PS <b>Vs</b> Shivaraj S/o Gaddeppa	APP
17	C.C. 750/2014 (ACCUSED STATEMENT u/s 313 CrPC)		State of Mudugal <b>Vs</b> Sangayya So Amarayya	
<b>11:00-01:00 PM</b>				
18	CrI. Misc. 1079/2020 (APPEARANCE OF PARTY) IA/1/2020		Abhishek P S/o Nagaraj <b>Vs</b> The Tahasildar, Lingasugur	T.Parashuram
19	C.C. 114/2012 (HEARING)		STATE <b>Vs</b> ZAKIR	
20	C.C. 469/2016 (HEARING)		Hutti PS <b>Vs</b> Bojappa	
21	C.C. 23/2015 (EVIDENCE)		The Hutti PS <b>Vs</b> Mustaf So Samuddin Agarwala	APP
22	C.C. 202/2015 (EVIDENCE)		State PS Hutti <b>Vs</b> Satyappa so Bhimappa Badami	
23	C.C. 371/2018 (EVIDENCE)		Mudugal PS <b>Vs</b> Basappa S/o Yankappa Nayaka	
24	C.C. 550/2018 (EVIDENCE)		Mudgal PS <b>Vs</b> Rajasaba S/o Sabuddin Gunthagol	
25	C.C. 555/2018 (EVIDENCE)		Mudgal PS <b>Vs</b> Mahammad Rafi S/o Moulasab	
26	C.C. 871/2018 (EVIDENCE)		Excise PS Lingasugur <b>Vs</b> Padmavva W/o Hanumantappa	
27	C.C. 43/2019 (EVIDENCE)		Mudgal PS <b>Vs</b> Siddappa S/o Gyanappa	

**Cases listed below are adjourned due to Covid 19**

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28	Crl.Misc. 1091/2020 (APPEARANCE OF PARTY)	<b>19-12-2020</b>	Shamshad Sheik W/o Davood Sheik <b>Vs</b> The chief offier, Lingasugur	Hanumanth Reddy
29	C.C. 418/2015 (ARGUMENTS)	<b>06-01-2021</b>	The Mudgal PS <b>Vs</b> Fakruddin So Hussainsab Jarli	APP
30	C.C. 693/2016 (ARGUMENTS)	<b>06-01-2021</b>	The State Mudugal PS <b>Vs</b> Pramod So Kanthappa Madar	
31	C.C. 497/2017 (APPEARANCE OF ACCUSED)	<b>21-01-2021</b>	Mudgal PS <b>Vs</b> Mahantesh S/o Somanna Guledagudda	
32	C.C. 530/2018 (APPEARANCE OF ACCUSED)	<b>21-01-2021</b>	Mudgal PS <b>Vs</b> Muttanna Aliys Hanumappa S/o Sharanappa Byalihal	
33	C.C. 407/2020 (APPEARANCE OF ACCUSED)	<b>21-01-2021</b>	Mudgal PS <b>Vs</b> Chatrappa S/o Gududappa Poojari	APP
34	Crl.Misc. 52/2012 (SUMMONS)	<b>22-01-2021</b>	STATE P.S.LINGSUGUR <b>Vs</b> BABALADI I.T TQGULBARGA	
35	Crl.Misc. 278/2015 (NOTICE)	<b>22-01-2021</b>	Naseema Begum Wo Shaik Mahiboob <b>Vs</b> Shaik Mahiboob So Shaik Kareem sab	Sharanappa S Nagalapur
36	Crl.Misc. 348/2015 (NOTICE)	<b>22-01-2021</b>	Laxmi Urf Saroja Wo Amaresh <b>Vs</b> Amaresh Basappa Anawari	M.KUPPANNA
37	Crl.Misc. 651/2015 (NOTICE)	<b>22-01-2021</b>	Sabamma Wo Nagappa <b>Vs</b> Nagappa So Narasappa	Rajashekhar
38	Crl.Misc. 1069/2019 (NOTICE)	<b>22-01-2021</b>	Parvati alias Mallamma W/o Shivakrishnamurthy <b>Vs</b> Shivakrishnamurthy S/o Basanna	HANUMANTHAPPA.Y
39	Crl.Misc. 222/2017 (APPEARANCE OF PARTY)	<b>22-01-2021</b>	Hullamma wife of Naganagouda <b>Vs</b> Naganagouda son of Hullanagouda	
40	Crl.Misc. 467/2017 (APPEARANCE OF PARTY)	<b>22-01-2021</b>	Nagamma W/o Bailappa Komanur <b>Vs</b> Bailappa S/o Rangappa Paladinner	Hanumantappa

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41	Crl.Misc. 10/2018 (APPEARANCE OF PARTY)	<b>22-01-2021</b>	Gangamma W/o Amarayya <b>Vs</b> Amarayya S/o Harichandraya Dyapur	Hanumantappa
42	Crl.Misc. 83/2018 (APPEARANCE OF PARTY)	<b>22-01-2021</b>	Manjula W/o Gangadhar Hakari <b>Vs</b> Gangadhar S/o Mallappa Hakari	NANDESH
43	Crl.Misc. 285/2018 (APPEARANCE OF PARTY)	<b>22-01-2021</b>	Huligamma W/o Marthandappa aliyas Mudukappa Lkshampur <b>Vs</b> Marthandappa aliyas Mudukappa Lkshampur	Anjaneya A B Desai
44	Crl.Misc. 304/2018 (APPEARANCE OF PARTY)	<b>22-01-2021</b>	Huligamma W/o Marthandappa aliyas Mudukappa Lkshampur <b>Vs</b> Marthandappa aliyas Mudukappa Lkshampur	Anjaneya A B Desai
45	Crl.Misc. 4/2019 (APPEARANCE OF PARTY)	<b>22-01-2021</b>	Hanumavva W/o Yankappa Megur <b>Vs</b> Yankappa S/o Gaddeppa Megur	Hajibab
46	Crl.Misc. 419/2016 (HEARING)	<b>22-01-2021</b>	Nandini @ Shankamma Wo Yamnoor <b>Vs</b> Yamanoor So Lachamappa	SHASHIKUMAR
47	Crl.Misc. 185/2017 (EVIDENCE)	<b>22-01-2021</b>	Basamma wife of Paramappa Bevinagidad <b>Vs</b> Paramappa son of Pampanna Bevinagidad	M.KUPPANNA
48	Crl.Misc. 128/2018 (EVIDENCE)	<b>22-01-2021</b>	Lakshmi W/o Mudigoudappa <b>Vs</b> Mudigoudappa S/o Gyanappa Hasikuri	S.PRABHU GOUDA KANSAVI
49	Crl.Misc. 370/2018 (EVIDENCE)	<b>22-01-2021</b>	Ambramma W/o Siddappa Mentageri <b>Vs</b> Siddappa S/o Ragadappa Mentageri	NAGARAJ YALIGAR
50	Crl.Misc. 87/2019 (EVIDENCE)	<b>22-01-2021</b>	Basamma W/o Basappa <b>Vs</b> Basappa S/o Duragappa Gorebal	Basavanthgouda Shankargouda Ramanagoudar
51	Crl.Misc. 138/2019 (EVIDENCE)	<b>22-01-2021</b>	Gaddevva W/o Bandeppa <b>Vs</b> Bandeppa S/o Chandappa Kavital	MAHALINGAPPA.S.PATIL
52	Crl.Misc. 142/2019 (EVIDENCE)	<b>22-01-2021</b>	Amaramma W/o Dodda Hanumantha Nirinavar <b>Vs</b> Dodda Hanumantha alias Hanumappa S/o Yankappa Nirinavar	NANDESH

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53	Crl.Misc. 372/2019 (EVIDENCE)	<b>22-01-2021</b>	Josuva alias Rikhi D/o Ravikumar Kakimuri <b>Vs</b> Ravikumar S/o Venkateshwara Kakkimuri	ASHIQ AHMED
54	Crl.Misc. 386/2019 (EVIDENCE)	<b>22-01-2021</b>	Ganapathi S/o Gaddeppa <b>Vs</b> TMC Lingasugur	V B Marad
55	Crl.Misc. 467/2019 (EVIDENCE) IA/1/2019	<b>22-01-2021</b>	Lakshmi W/o Ramesh Goundi <b>Vs</b> Ramesh S/o Yankappa Goundi	M.KUPPANNA
56	Crl.Misc. 874/2019 (EVIDENCE)	<b>22-01-2021</b>	Paramamma W/o Late.Sabanna Nagaral <b>Vs</b> Sharanappa S/o Sabanna Nagaral	M.KUPPANNA
57	Crl.Misc. 95/2019 (APPEARANCE OF ACCUSED)	<b>22-01-2021</b>	Ambamma W/o Siddanna <b>Vs</b> Siddanna S/o Shivappa	Hanumantappa
58	Crl.Misc. 398/2019 (APPEARANCE OF ACCUSED)	<b>22-01-2021</b>	Smt. Najiya Begum W/o Syed Masood Ahamed Khadri <b>Vs</b> Syed Masud Ahamad Khadri S/o Syed Hameeduddin Khadri	MAHALINGAPPA.S.PATIL
59	Crl.Misc. 876/2019 (APPEARANCE OF ACCUSED)	<b>22-01-2021</b>	Renuka W/o Kallappa Nandyal <b>Vs</b> Kallappa S/o Kariyappa Nandyal	J B Patil
60	Crl.Misc. 899/2019 (APPEARANCE OF ACCUSED)	<b>22-01-2021</b>	Basamma W/o Basawaraj(Marali) Kurer <b>Vs</b> Basawaraj S/o Shivarayappa(Marali) Kurer	NANDESH
61	Crl.Misc. 909/2019 (APPEARANCE OF ACCUSED)	<b>22-01-2021</b>	Timmamma W/o Hanumantha Police Patil <b>Vs</b> Hanumantha S/o Timmayya Police Patil	NANDESH
62	Crl.Misc. 1264/2019 (APPEARANCE OF ACCUSED)	<b>22-01-2021</b>	Vijayalakshmi W/o Manjunath Valikar <b>Vs</b> Manjunath S/o Siddappa Valikar	M.KUPPANNA
63	Crl.Misc. 1/2020 (APPEARANCE OF ACCUSED)	<b>22-01-2021</b>	Neelamma W/o Siddappa Hugar <b>Vs</b> Siddappa S/o Basappa Hugar	I.VEERABHADRAPPA
64	Crl.Misc. 290/2020 (APPEARANCE OF ACCUSED) IA/1/2020	<b>22-01-2021</b>	Shankamma alias Renukamma W/o Dandappa Dore <b>Vs</b> Dandappa Dore S/o Hanumanthraya	Hajibab

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65	Crl.Misc. 567/2020 (APPEARANCE OF ACCUSED)	<b>22-01-2021</b>	Devamma W/o Earaiiah Ganachari <b>Vs</b> Earaiiah S/o Anandaiah Ganachari	V.SHIVALINGAPPA

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